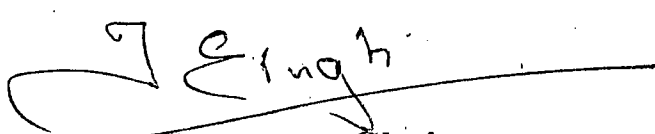


OFFICE ORDER

As per the letter received from Ld. Member Secretary, Punjab Legal Services Authority, Chandigarh bearing Letter No. PULSA/2019/798 dated 17.01.2019, the National Lok Adalat is to be conducted in the New Judicial Courts Complex, Pathankot on **14.09.2019** for all matters, both Pre-litigation and pending. The following benches are constituted for holding National Lok Adalat in District Pathankot:-

Sr. No.	Presiding Officer /Members	Location
<p><u>Bench No.-1</u> All the cases pertaining to his own court.</p>	<p><u>Presiding Officer</u> Dr. Tejwinder Singh, Ld. District & Sessions Judge, Pathankot <u>Members:</u> 1. Sh. Bharat Bhushan Sharma, Adv. 2. Dr. Ruchi Sharma, Social Worker.</p>	In his own court room.
<p><u>Bench No.-2</u> All the cases pertaining to his own court.</p>	<p><u>Presiding Officer</u> Sh. Avtar Singh, Ld. Addl. District & Sessions Judge, Pathankot <u>Members</u> 1. Sh. Ravinder Singh Jaggi, Adv. 2. Dr. Jaideep Sharma, Social Worker</p>	In his own court room.
<p><u>Bench No.-3</u> All the cases pertaining to his own court.</p>	<p><u>Presiding Officer</u> Sh. Baljinder Singh, Ld. District Judge, Family Court, Pathankot <u>Members</u> 1. Mrs. Rakhia Devi Pandit, Adv. 2. Sh. Sameer Sharda, Social Worker.</p>	In his own court room.
<p><u>Bench No.-4</u> All the cases pertaining to his own court.</p>	<p><u>Presiding Officer</u> Sh. Parinder Singh, Civil Judge (SD), Pathankot <u>Members</u> 1. Mrs. Reena Surendrapal Saini, Adv 2. Sh. Raja Julka, Social Worker.</p>	In his own court room.
<p><u>Bench No.-5</u> All the cases pertaining to his own court .</p>	<p><u>Presiding Officer</u> Sh. Kamaldeep Singh Dhaliwal, CJM, Pathankot. <u>Members:</u> 1. Sh. Balwinder Saini, Adv 2. Mrs. Manju Gupta, Social worker.</p>	In his own court room.
<p><u>Bench No.-6</u> All the cases pertaining to his own court.</p>	<p><u>Presiding Officer:</u> Sh. Hem Amrit Mahi, ACJSD, Ptk. <u>Members:</u> 1. Mrs. Neeraj Mahajan, Adv. 2. Sh. Deepak Walia, Social Worker</p>	In his own court room.

<p><u>Bench No.-7</u> All the cases pertaining to his own court.</p>	<p><u>Presiding Officer:</u> Sh. Rajinder Pal Singh, Civil Judge (Junior Division), Pathankot. <u>Members:</u> 1. Ms. Arti Tatial, Adv. 2. Sh. Surinder Kumar Rahi, Social Worker.</p>	<p>In his own court room.</p>
<p><u>Bench No.-8</u> All the cases pertaining to his own court.</p>	<p><u>Presiding Officer:</u> Sh. Sahil Singla, Civil Judge (Junior Division), Pathankot. <u>Members:</u> 1. Ms. Mamta Sumkhria, Adv. 2. Ms. Karishma Aggarwal, Social Worker.</p>	<p>In his own court room.</p>
<p><u>Bench No.-9</u> All the cases pertaining to his own court.</p>	<p><u>Presiding Officer:</u> Sh. Karan Aggarwal, Civil Judge (Junior Division), Pathankot. <u>Members:</u> 1. Sh. Vinod Kumar, Adv. 2. Mrs. Vijay Kumari, PLV</p>	<p>In his own court room.</p>


**District & Sessions Judge-cum- Chairman,
District Legal Services Authority,
Pathankot.**


OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY, PATHANKOT.

Endst.No.

Dated

Copy forwarded for information & necessary action to:-

1. All the Presiding Officers of Lok Adalat Benches.
2. All the Judicial Officers not holding benches with the request to send files to the concerned benches, well in advance.
3. All the Members of Lok Adalat Benches.
4. President, District Bar Association, Pathankot.
- ✓ 5. System Officer to be upload official website of District Court , Pathankot


**District & Sessions Judge-cum- Chairman,
District Legal Services Authority,
Pathankot**